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MCRC-54537-2024

## IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

## BEFORE LOK ADALAT HON'BLE SHRI JUSTICE GAJENDRA SINGH

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MISS SEEMA MALVIYA ON THE 10<sup>th</sup> OF MAY, 2025

## MISC. CRIMINAL CASE No. 54537 of 2024

AJAY

Versus

VIJA Y

Appearance:

Shri Ayushi Thakur - Advocate for the appellant.

ODDED

## **ORDER**

The present M.Cr.C is filed for restoration of M.Cr.C No.44270 of 2024.

The said petition was dismissed for want of prosecution on 17.10.2024.

It is stated that when the case was called, the counsel for the appellant was arguing the matter before another board, and therefore, he could not appear.

Considering the said grounds mentioned in the application, the same is allowed.

The M.Cr.C No. 44270 of 2024 is directed to be restored to its original number.

A copy of this order be kept in the record of M.Cr.C No.44270/2024.

(GAJENDRA SINGH) MEMBER (SEEMA MALVIYA) MEMBER

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